

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1119  
ANSWERED ON:10.03.2005  
ALLOTMENT OF GAS AGENCIES  
Yadav Shri M. Anjan Kumar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the criteria laid down by the Government for the selection of locations and dealers for allotment of gas agencies ;
- (b) the composition of Oil Selection Board in Andhra Pradesh ;
- (c) the details of the locations identified so far in Andhra Pradesh for allotting new gas agencies ; and
- (d) the details of the gas agencies allotted during the last three years and likely to be allotted during the current year ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

(a) : Government have given freedom to Public Sector Oil Marketing Companies (OMCs) for the identification of locations and the procedure to be followed for selection of LPG distributorships. However, as a matter of policy, Government have advised OMCs to concentrate on semi-urban / rural areas for opening of new LPG distributorships.

The criteria and the procedure for selection are published by OMCs from time to time in various newspapers at the time of advertisement / selection.

(b) : The erstwhile Oil Selection Boards have been disbanded on the order of Supreme Court. The selection committee now comprises of three senior officers of the concerned OMC.

(c) : The identification of locations for setting up LPG distributorship is a continuous process. OMCs are in the process of finalising a new marketing plan for Andhra Pradesh for setting up LPG distributorships.

(d) : OMCs have allotted 123 LPG distributorships during the last three years (2001-02 to 2003-04) and 119 distributorships during the current year in Andhra Pradesh.